

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.07.2016 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 83/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.274/2018 in CP No. 73/2015
NAME OF THE COMPANY	Prakjyothi Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	N Kasthur Reddy
NAME OF THE RESPONDENT(S)	Prakjyothi Constructions Pvt Ltd & (12) ors
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Kasthur Reddy	Adv.	Nabhis Kasthur Reddy @yaka.com 9573090808	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. VENKATESHWAR RAO	Advocate	VYlawyers@gmail.com 9348599999	

ORDER

Counsel for Petitioner is present. Counsel for Respondent/ Company is present. IA 274/2018 is taken up for hearing. This application is filed only against the Company (Application is said to be an Execution Petition). However, Respondents to the main petition are not made parties to this Petition and that only company is shown as Respondent in this IA. Counsel for Company/Respondent requested time for filing detailed counter.

List it for filing counter/reply and for hearing on 24.08.2018. No further adjournment will be granted.

Member (J)

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